## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/188 /CAA/2017

NAME OF THE TRANSFEROR 3

: SHRIRAM CHITS TAMILNADU PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL) DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1 Senior Council

Mer. R. Huraeni Jor Commil. Presti Hohan

Council Jor Applicant

## **ORDER**

Counsel for petitioner present. Heard his submissions in part. He prayed time for filing the consent affidavit of two shareholders for the purpose of dispensing with the meeting. It is also submitted that there are no secured creditor, certified by the Chartered Accountant and prayed time for making submissions regarding the unsecured creditors. Time extended at request. Put up on 08.11.2017 at 10.30 A.M.

> - So ' K Anantha Padmanabha Swamy Member (Judicial)

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